

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 14th March, 2018

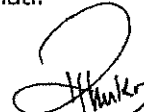
No. HC.VII-167 (Pt.-III)/2014/1437/A : Smti. Soneka Bora, District and Sessions Judge, Udalguri is ***exempted*** from attending the 16th All India Meet of State Legal Services Authorities, scheduled to be held on 17th – 18th March, 2018 at Hotel Vivanta by Taj, Khanapara, Guwahati.

By order,
Sd/- Robin Phukan
Registrar General
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/1438 - 1449/A dated 14.03.2018
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notificaton No. HC.VII-167(Pt.-III)/2014/1378/A, dated 12th March, 2018)
3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Member Secretary, Assam State Legal Services Authority, Guwahati.
6. Smti. Soneka Bora, District and Sessions Judge, Udalguri
7. The i/c District & Sessions Judge, Udalguri. She is requested to inform the concerned officer accordingly.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar General
14-03-18
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